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Affidavit to be Furnished by the candidate alongwith Nomination Paper
Before the Returning Officer

For election to ... A. A. (name of the House)

From M. A. Constituency (Name of the Constituency)

Zakir Heddam Isk and daught route of Core Ab Led Isadix

Jackir Heddam Isk and daught route of Core Ab Led Isadix

Licetion, do hereby solemnly affirm and state on oath as under:

(strike out whichever is not applicable)

(1) I am a candidate set up he had a locate party) / am contesting as an Independent candidate.

(2) Details of PAN and status of filing of Income tax return :

Sl. No.	Names	Permanent Account Number (PAN)	The financial year for which the last Income-tax return has been filed	Total income shown in income Tax Return (in Rupees)
1.	Self	AFYAKSOOCR	2010-2011	3/5000/=
2.	Spouse- Firmi khan	ALOPK12936		
3.	Dependent 1 zwilan (chan	*	× .	×
4.	Dependent 2 zaaldnin 64au	x	*	*
5.	Dependent 3 ×	×	×	×

(3) The following case(s) is/ are pending against me in which cognizance has been taken by the court:-

SI. No.	Offence	Description
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken:	Detall of Amer I
(b)	Name of the court, Case No. and Date of order taking cognizance :	Derall at Asse I
(e)	Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s):	×

4. Cases in which I have been convicted by a court of law(other those referred to in Form 26):

(a)	The details of cases, Sections of the Act and description of the offence for which convicted :	. ×
(b)	Name of the Court(s). Case No. and	
	Date(s) of order(s).	*
-		

W.

(5) That I give herein below the details of the assets (movable and introvable etc.) of myself, my spouse and all dependents:

A. Details of movable assets:

(Note

1. Assets in joint name indicating the extent of joint ownership will also have to be given

In case of deposit/Investment, the details including Serial Number. Amount, Date of Deposit, the Scheme.
 Name of Bank/ Institution and Branch are to be given

X

 Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.

4. Dependent', here means a person, substantially dependent on the income of the candidate.

5. Details including amount is to be given separately in respect of each investment)

S. No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
i)	Cash in hand	125000/=	75000/2	*	×	×
(ii)	arcounts (FDRs, Term Deposits and all other types of Deposits including saving accounts)	Arc-1083946	5 898-960- 4915/= 8 UC- BONE 2-460- 40467/=	×	×	x
	Financial Companies and Cooperative societies and the amount in each such deposit	27868/= 27868/=	45784/=	20 1		
(iii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and	nd Disasse & Ration Colors		×	_	x
	others and the amount.	3436-9/=	176768/=			
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies	NSC D-0-				
	and investment in any Financial Instrument in Post office or Insurance Company and the amount	99500/2 5 A 3 Lire	×	×	×	x
(v)			*	*		x
(vi)	Motor Vehicles/Aircrafts/ Yachts/Ships (details of Make, Registration No. etc, Year of Purchase and amount)	Tay+ Sapari 600000/= Tay++++++++++++++++++++++++++++++++++++	×	×	_	*
(viři	vin Jewelry, bullion and valuable thing (give details of weight and		950000/2 Bille 100,00/2	X	*	x



(vi) Any other assets such as value of Claims/interest	*	×	×	Λ , χ
(ix, Gross Total value	40593621=	134715)=	×	x x

Details of Immovable assets:

(Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated 2. Each land or building or apartment should be mentioned separately in this format.)

S. No	Description	Self	Spouse	Dependent-I	Dependent-2	Dependent-3
(i)	Agricultural Land Location(s) Survey number(s)	Thank-177 Shar pural Cart V \$5-50,0000.	Thank 177 Klarraw . 2,68,72	*	×	y
	Area (Total measurement in acres)	2 Mara	3-25 Acma		x	*
	Whether inherited property (Yes or NO)	Yes	No	×	,	*
	Date of purchase in case of self acquired property	*	2002	*	×	У
	Cost of Land (in case of purchase)at the time of purchase	χ	2000001=	_ ×	*	×
	Any Investment on the land by way of development, construction etc.	*	×	×	X	×
	Approximate Current market value	sococoff.	850000/=	×	×	×
(ii)	Non-Agricultural Land Location(s) Survey number(s)	×	poglari Negropaday Khara 175, 483, 55644)	×	×	×
	Area (Total measurement in sq. ft.)	Y	20-75 875-	×		×
	Whether inherited property (Yes or NO)	x	No	×	*	×
	Date of purchase in case of self acquired property	У	200348006	×	×	×
	Cost of Land (in case of purchase) at the time of purchase	×	800000/=	*	×.	x
	Any Investment on the land by way of development, construction etc.	r	×	*	×	×
	Approximate Current market value		21000001	λ.	×	×
(iii)	Commercial Buildings (including apartments) -Location(s) -Survey number(s)	×	У	X	*	×
	Built up Area (Total measurement in sq. ft.)	K	×	×	~	*



(vi)	Total of Current Market Value of (i) to (v) above	500000/=	2950,000h	×	1	x
(v)	Others (such as interest in property)	×	X.	x	_	×
	Approximate Current market value	×	X	~	~	y
	Any Investment on the land by way of development, construction etc.	×	~	*	~	×
	Cost of property (in case of purchase) at the time of purchase	×	×	x	×	×
	Date of purchase in case of self acquired property	*	x	×	^	y
	Whether inherited property (Yes or NO)	κ.	~	x	×	×
	Built up Area (Total measurement in sq. ft.)	- x	_	x	×	×
	Area (Total measurement in sq. ft.)	×	~	. *	*	×
(iv)	Residential Buildings (including apartments,) -Location(s) - Survey number(s)	>	~	x	×	×
	Approximate Current market value	×	*	A.	^	x
	Any Investment on the property by way of development, construction etc.	x		x	x	r
	Cost of property (in case of prochase) at the time of prochase	X	x	x.	x	×
	Dow of purchase in case of serf	X			x	×
	V wher inherited property (* ee or NO)	×	×	x	x	×

(6) I give herein below the details of liabilities/ dues to public financial institutions and government:-(Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

S. No.	Description	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-3	
(i)	Loan or dues to Bank/Financial Institution(s) Name of Bank or FI Amount outstanding Nature of Ioan	PNB KKB 1750001=	х	^	X	x	
	Loan or dues to any individuals/ Entity other than mentioned in (i) above. Name(s) Amount outstanding Nature of John	600000/= 200000/= 200000/= 1400,000/= Con Malily	×	x	x	×	



	Any other liability					
	Grand total of liabilities	1575-00/-	X	×	大	1 8
(ii)	Dues to departments dealing with government	BS NE (CAT 8655-1-	^	~	٨	*
	Dues to departments dealing with supply of water	×	×	×	火	×
	Dues to departments dealing with supply of electricity	*	~	2	久	×
	Dues to departments dealing with supply of telephones/mobiles	*	^		×	*
	Dues to departments dealing with government transport (including aircrafts and helicopters)	×	· ×		×	*
	Income Tax Dues	×	*	*	*	*
	Wealth Tax Dues	K	*	*	*	1
	Service Tax Dues	*	×	A	*	K
	Municipal /Property Tax Dues	×	K	*	*	*
	Sales Tax Dues	×	*		^	X
	Any other dues	×	*	*	*	*
	Grand total of all Govt. dues	1661550)=	×	1		+

(8) My educational qualification is as under: B.A. 1981-83 L.N. M. O. Darblange

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course) (Name of the School /College/ University and the year in which the course was completed.)

(9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	Name of the candidate	Sh./Smt./Kum.
2.	Full postal address	Sotre Bladus Tola grapa DS. or yban
3.	Number and Name of the constituency and state	49, Arada LB L. A.)
3.	Name of the Political party which set up the candidate (otherwise write 'Independent')	Lok Dansakti port
4.	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	У



5	PAN of				en for which ho		1.48	The one Store
		Candidate AFYPKSoo	1	2010-2011	Territor Para Charles	315	-000/-	
-	(b)	Spouse: ALOPK 1293	E		χ			Y
6.	(c)	Dependents × Details	of Assets and	l Liabilit	ies in rupees			~
		Description	Self	Spouse	Dependent-I	Depende	nt-II	Dependent-III
١.		Moveable Asset (Total value)	40593621-	4		×		r .
В.		Immovable Asset	5000001-	295000	* ×	_		×
	(i)	Purchase Price and Development Cost of Immovable Property (Total Value)	×	10,0400	e >	*		ĸ
	(ii)	Approximate Current Market Price of Asset (Total Value)	5000001=	295-00	+ *	,	r	×
7_		Liabilities		×	*	1		A
		(i) Government dues (Total)	8655-1=	*	×	*		*
		(ii) Loans from Bank, Financial Institutions and others (Total)	1661550)=	к	×	,		r
8.	Hi	ghest educational qualifi-	cation: - P	3. A-	1981-83	L- Nr M	٠٠٠	Den blogs

VERIFICATION

I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from I further declare that:

(a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;
(b) L my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

DEPONENT NO

Derails of cares Aner, S.No- P.S. Casens - Sections - . Depart order - Name of Court 1. J-gbai BJ-WEN-10/89 - 7.6.6.ACT-2014/91. SALDWER. Avani. 1711198. C.J.M. Araula 4 4 - 11/95 - 224 300 -" - 403/94 - 144,150,1513AC. 10/5/96 - C.S.m. Branto 6 6 - 23/98-302/94, 201/12-ADAC-8/3/99 - C.J.m. Arang

6 - 15/91-147,323,324,342,3-73/c-19/7/9/ - C-3:M-Arey. 5. 6. Forballgey Dr. comm34/05 - 147,148,342,353,447,17(0) OS/01/06 - C-3-M. Aran's

2.

3.

4.

- 4 - 260/05 - 17/(c), 136 R.A.ACT - 27/07/09 - C.J. M. Brown 4 +- 85/09- 171(c)BDB & 3 of Defecementator 1813/10. C-3-1910 Avanta 7. Anny - 4 - 121)-9 - 143,1718, 188 3 p.c. - 8/3/10 - C.J. M. Averdo

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